Nagaland and Mizo Districts of Assam-contd.

Head of Development District of Assam III. Irrigatian and Power			(Rs. Lakhs)
Power 55 50		Nagaland	District of
Industries	III. Irrigatian and Power	55	50
Mining 20 1 Roads	Industries Mineral Development Village and Small	• •	:: 1
Road Transport 30 2 Ports and Harbours Other Transport Tourism V. Transport and Communications 144 44 General Education 53 10 Technical Education 1 Health 50 23 Housing Velfare of Backward Classes Classes Social Welfare Labour and Labour Welfare Public Cooperation VI. Social Services 149 33 VII. Miscellaneous 16 4	IV. Industry and Mining	20	1
Communications 144 44 General Education 53 10 Technical Education 1 . Health 50 23 Housing 25 . Welfare of Backward 20 . Classes 20 . Social Welfare . . Labour and Labour Welfare . Public Cooperation . . VI. Social Services 149 33 VII. Miscellaneous 16 4	Road Transport . Ports and Harbours . Other Transport .	30	
Technical Education 1 Health 50 23 Housing 25 Welfare of Backward Classes 20 Social Welfare Labour and Labour Welfare Public Cooperation VI. Social Services 149 33 VII. Miscellaneous 16 4	Communica-	144	44
Classes	Technical Education Health Housing	1 50	
VI. Social Services 149 33 VII. Miscellaneous 16 4	Classes	20	· · · · · · · · · · · · · · · · · · ·
VII. Miscellaneous 16 4	•	149	
GRAND TOTAL 511 158			
	Grand Tota	L 511	158

^{*}Below Rs. 50,000.

TRIBAL DEVELOPMENT BLOCKS OF Mysore

786. SHRI M. D. NARAYAN: Will the Minister of PLANNING AND SOCIAL WELFARE be pleased to state :

- (a) the percentage of Tribal cadres employed in each of the Tribal Development Blocks of Mysore;
- (b) whether the percentage is satisfactory; and
- the matter?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI MARAGA-THAM CHANDRASEKHAR): to (c) There is no regular Tribal Development Block functioning in Mysore State. However, the requisite information in respect of the two ad hoc Tribal Development Blocks functioning in Mysore has been called for from the State Government and will be laid on the Table of the House when received.

INDUSTRIES IN MYSORE

787. SHRI M. D. NARAYAN: Will the Minister of PLANNING AND SOCIAL WELFARE be pleased to state:

- (a) whether Government of Mysore have put forward any suggestions to the Planning Commission for the establishment of any new and major industries in Mysore during the Fourth Plan; and
- (b) if so, the names of the industries proposed?

THE MINISTER OF PLANNING (SHRI AND SOCIAL WELFARE ASOKA MEHTA): (a) Yes, Sir.

- (b) In their preliminary Memorandum on the Fourth Plan, the State Government have proposed the following new large and medium industrial projects in the State sector:
 - (i) Synthetic detergent factory;
 - (ii) Factory for the manufacture of hydrogenated groundnut oil;
 - (iii) Pig iron foundry.

BOYCOTT OF THE GAJENDRAGADKAR COMMISSION

788. SHRI RAM SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Central Government employees have (c) if not, the steps to be taken in decided to boycott the Gajendragadkar Commission; and